## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

STARRED QUESTION NO:339 ANSWERED ON:25.08.2011 IRRIGATION FOR TRIBAL AREAS Rani Killi Krupa;Rawat Shri Ashok Kumar

## Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the irrigation projects completed and under construction under the Accelerated Irrigation Benefit Programme (AIBP), State-wise, so far;

(b) the details of the additional irrigation capacity generated and the additional land brought under irrigation due to implementation of AIBP, State-wise, so far;

(c) the details of fund sharing between the Union and the State Governments with regards to the said irrigation projects;

(d) whether the Government has made any assessment of the achievements of the programme and the level of cooperation provided by the State Governments; and

(e) if so, the details thereof?

## Answer

THE MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (E) OF LOK SABHA STARRED QUESTION NO.339 REGARDING IRRIGATION FOR TRIBAL AREAS DUE FOR REPLY ON 25.8.2011

(a) The details of the major/medium irrigation projects and surface minor irrigation schemes completed as reported by the State Government and ongoing under the Accelerated Irrigation Benefits Programme, State-wise, so far is at annexure-I&II respectively.

(b) The details of target irrigation potential creation under AIBP and the potential created under AIBP up to March 2010 is at annexure-III.

(c) The Central Government provides central assistance at the rate of 90 % of cost of the project benefitting drought prone / tribal areas, undivided Koraput Bolangir Kalahandi (KBK) districts of Orissa and to Special Category States (North Eastern States, Sikkim, Himachal Pradesh, Jammu & Kashmir and Uttaranchal) and 25 % to the other projects. The balance amount is shared by the respective State Government. The details of fund sharing between the Union and the State Governments with regards to major and medium irrigation projects under AIBP is given at annexure-IV.

(d) & (e) The Accelerated Irrigation Benefits Programme has been overseen by the Ministry of Statistics & Programme Implementation (MOSPI). The projects under AIBP are covered under three tier monitoring mechanism i.e. at project level, State level and Central level, for which the monitoring cells have been constituted by the States. Monitoring at the Central level is conducted by Central Water Commission through its regional field officers. Apart from the monitoring mechanism , the progress of the projects is also been monitored on selected basis through satellite imagery taken by National Remote Sensing Centre (NRSC), Hyderabad, using CARTOSAT satellite data for assessment of irrigation potential creation under AIBP for projects in the country. So far the studies for 53 projects have been completed by the NRSC . In the second phase work for similar study in respect of 50 AIBP funding projects have been recently assigned to NRSC, Hyderabad .